

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JAGANNATH COAL TRANSPORT PRIVATE LIMITED

NAME OF CORPORATE PERSON	JAGANNATH COAL TRANSPORT PRIVATE LIMITED
DATE OF INCORPORATION OF CORPORATE PERSON	15.11.1994
AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Ministry of Corporate Affairs
CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899HR1994PTC042389
ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8-A, Indraprastha, Sonipat Road, Haryana
LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17.06.2017
NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Sunil Kumar Agrawal Address: E-29, South Extension, Part-II, Delhi-110049 Emailaddress: aggarwalsk21@yahoo.com Mobile number: 9811347648 Registration number: IBBI/IPA/-002/IP/N00081/2017-18/10222
LAST DATE FOR SUBMISSION OF CLAIMS	16.07.2017

Notice is hereby given that the Jagannath Coal Transport Private Limited has commenced voluntary liquidation on 17.06.2017.

The stakeholders of Jagannath Coal Transport Private Limited are hereby called upon to submit a proof of their claims, on or before 16.07.2017, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Sunil Kumar Agrawal

Date: 19.06.2017

Place: Delhi